

F.No.187/2/2026-ITA-1
Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes
ITA-I Division

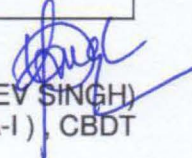
Kartavya Bhawan, New Delhi,
Dated the 19th June, 2026

Office Order pursuant to CBDT Order No.114 and 121 of 2026 dated
19.05.2026 and 29.05.2026

Vide Ad.VI, CBDT order No.114 of 2026 dated 19.05.2026 and CBDT order No.121 of 2026 dated 29.05.2026, 3 PCIT Level officers have been assigned additional charge in the grade of Commissioner of Income Tax/Director of Income Tax.

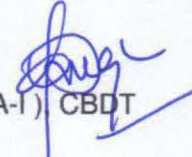
2. In pursuance to the above and in exercise of the powers conferred by section 241(1) read with section 241(2) of the Income-tax Act, 2025, it is hereby ordered that the officers referred to in column (III) of the table hereunder, in the grade of Principal Commissioner of Income-tax/Principal Director of Income-tax shall exercise the powers and perform the functions of the Income-tax Authority, referred to in columns (IV) & (V) of the table hereunder in consequence to and from the date of the Order No. 114 of 2026 dated 19.05.2026 and CBDT order No.121 of 2026 dated 29.05.2026 and until further orders.

S.No (I)	Civil Code (II)	Name (Sh./Ms./Smt.) (III)	Income Tax Authority	
			Substantial Charge (IV)	Additional Charge (V)
1.	00002	VINAY SINHA	PCIT (AU)-14, MUMBAI	CIT (APPEALS) UNIT-28, MUMBAI
2.	00013	RITESH MISHRA	PCIT(AU)-3, MUMBAI	CIT (APPEALS) UNIT-37, MUMBAI
3.	01012	MANISH SAREEN	PCIT(AU)-1, MUMBAI	CIT (APPEALS) UNIT-43, MUMBAI


(HARDEV SINGH)
Under Secretary (ITA-I), CBDT

Copy to:

1. PPS to Revenue Secretary
2. Chairman and Members, CBDT
3. Officers concerned
4. All Principal Chief Commissioners of Income-tax/Directors General of Income-tax.
5. The Pr.DGIT(Systems) with request to upload it on departmental website.
6. The database cell with request to upload it on www.irsoffersonline.org


Under Secretary (ITA-I), CBDT